

(32)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/94/CAA/2017
NAME OF THE TRANSFEROR : DALMIA CEMENT (BHARAT) LTD & ADHUNIK CEMENT LTD
NAME OF THE TRANSFEREE : ADHUNIK MSP CEMENT ASAM LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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1. P.H. Arvindh Pandian,
Sr. Advocate
for Vishnu Mohan

for Applicant /
Transferee Co.



ORDER

Mr. P.H. Arvindh Pandian, Counsel for Applicant/Transferee present and made his submission. **Order is reserved.**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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